

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 204/16	TP 79/17	To file written submission	433(e)	Amit Jain Vs Incture Technologies Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

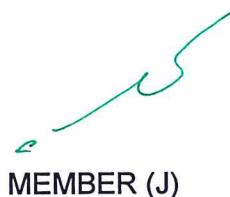
SIGNATURE

1 Suresh R M Petitioner J. M. Juler
Advocate
9845012378

Counsel for petitioner is present. He has filed written arguments. Counsel for respondent is also present.

For hearing the respondents' side, list it on 01.02.2018.


MEMBER (T)


MEMBER (J)